NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 54/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

Name of the Company:

Pinetops Enterprise Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 VAIBHAUI PARIKH ADVOCATE PETITIONSER

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<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

The record in CA 544/2016 on the file of Hon'ble High Court of Gujarat is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Gujarat to send the record in CA 544/2016 to this Tribunal.

List the matter on 20.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of July, 2017.